

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No.197/2013

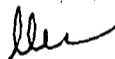
Date of Order : 28.10.2014

Mr. J.K. Mishra, present, for applicant.

Smt. K. Parveen, present, for respondents.

Counsel for the applicant submits that as the enquiry against the applicant has been completed, therefore, this OA has been rendered infructuous.

In view of the submissions made by the counsel for the applicant, the OA is dismissed as infructuous one. However, the applicant will have a right to file a fresh petition, if law permits.



[Meenakshi Hooja]  
Administrative Member



[Justice K.C. Joshi]  
Judicial Member

ISS.

*Handwritten notes:*  
R/A  
5/11/14  
Kor  
5-11-14